GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 758 TO BE ANSWERED ON DECEMBER 04, 2025

FUNDS ALLOCATED TO RAJASTHAN UNDER AMRUT 2.0

NO. 758. SHRI HANUMAN BENIWAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total budget allocated to Rajasthan under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 and the details of the funds released therefrom, district-wise;
- (b) the comparative details of physical progress made in line with the targets under the said Mission in the districts of Nagaur Lok Sabha Constituency including Nagaur and Didwana- Kuchaman and other districts of the said State, district-wise;
- (c) whether the Union Government has established any monitoring mechanism to ensure effective implementation and quality of works under such urban development schemes; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, ₹3,552 crore has been allocated as Central share for implementation of projects in the State of Rajasthan. An amount of ₹745.45 crore has been released/ sanctioned to the State so far for AMRUT 2.0 projects. Under AMRUT 2.0, Central funds for projects are released to the States/ Union Territories (UTs) and not district-wise.
- (b): In Nagaur Lok Sabha Parliamentary Constituency, 13 towns are covered under AMRUT 2.0 in which 17 projects worth ₹211.82 crore have been approved. 5 projects worth ₹64.26 crore have been awarded and works worth ₹34.91 crore have been physically completed. District-wise physical progress of the awarded projects as reported by the State on AMRUT 2.0 portal, is at Annexure.

(c) & (d): AMRUT guidelines provides for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of projects, progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ Union Territories. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. †758 REGARDING "FUNDS ALLOCATED TO RAJASTHAN UNDER AMRUT 2.0", DUE FOR ANSWER IN THE LOK SABHA ON 04/12/2025:

District-wise status of awarded projects in the State of Rajasthan All amounts in ₹ crores

S.No.	District Name	Total Approved		Grounded projects		Physical
			Projects		ı	progress %
	4 111	No.	Cost	No.	Cost	=40/
1.	AJMER	15	705.22	4	346	71%
2.	ALWAR	13	630.95	7	354	15%
3.	BANSWARA	4	18.05	4	16	60%
4.	BARAN	9	145.56	2	59	55%
5.	BARMER	3	65.67	3	59	6%
6.	BHARATPUR	31	408.23	11	143	44%
7.	BHILWARA	10	413.95	3	212	67%
8.	BIKANER	2	293.48	2	269	53%
9.	BUNDI	9	96.42	3	55	46%
10.	CHITTAURGARH	11	181.23	9	154	14%
11.	CHURU	16	341.62	13	259	60%
12.	DAUSA	7	33.40	-	-	
13.	DHAULPUR	16	221.37	10	99	64%
14.	GANGANAGAR	12	199.39	12	265	9%
15.	HANUMANGARH	13	177.85	9	153	34%
16.	JAIPUR	16	2,689.34	6	997	59%
17.	JAISALMER	4	33.15	3	29	8%
18.	JALOR	6	75.08	5	59	6%
19.	JHALAWAR	6	126.92	4	110	32%
20.	JHUNJHUNUN	10	196.85	7	139	27%
21.	JODHPUR	15	1,329.85	8	443	57%
22.	KARAULI	10	154.29	9	171	25%
23.	КОТА	9	737.23	6	325	53%
24.	NAGAUR #	18	215.59	5	64	54%
25.	PALI	18	253.94	15	197	22%
26.	PRATAPGARH	6	37.80	1	9	6%
27.	RAJSAMAND	4	43.42	4	44	32%
28.	SAWAI MADHOPUR	11	251.30	7	188	25%
29.	SIKAR	17	485.52	17	437	50%
30.	SIROHI	9	92.20	4	9	4%
31.	TONK	15	157.50	9	107	60%
32.	UDAIPUR	7	454.93	6	207	65%

[#] Nagaur district comprise of 13 ULBs of Nagaur Lok Sabha Parliamentary Constituency & one ULB (Degana) of Rajasamand Parliamentary Constituency.